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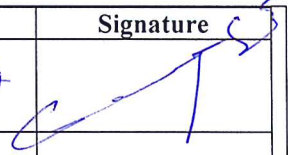
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

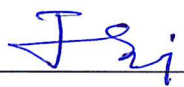
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 782/252/HDB/2018
NAME OF THE COMPANY	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE PETITIONER(S)	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMESWARA SARMA .C	PCA	9989928264	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy Adv.		9160001435	
for Roc			

**ORDER**

Learned PCA Mr.Kameswara Sarma C present for Applicant.

Learned counsel Ms.Suma present on behalf of Mr.T.Sujan  
Kumar Reddy for ROC.

Applicant filed computation of IT Returns.

Heard learned PCA appearing for Applicant and learned  
counsel appearing for ROC.

Orders reserved.

  
MEMBER JUDICIAL